

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(9)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/173/2016
NAME OF THE PETITIONER(S) : Raja Raja Varma Purushothaman
NAME OF THE RESPONDENT(S) : M/s WW Shipping Agencies Private Limited & 6 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	PRA BHAKARAN. G. for. M/s. S. RAMASOBRAMANYAN V ASSOCIATES	Counsel for Respondents 1, 2, 4 to 7	L. Prakash.
2.	Sunaj C (Proxy counsel) for R. Shankaranarayanan	Counsel for Petitioner	HH

ORDER

Counsels for both the parties are present and prayed for time for making final submission. Put up on 01.11.2017 at 10.30 A.M.

—sd—
MEMBER (TECHNICAL)

—sd—
MEMBER (JUDICIAL)

ghk